

In Orissa, a site near Bhedabahal village in Sundergarh district has since been confirmed by State Government. The State Government has also confirmed water allocation from Hirakud reservoir for 7 months and from Ib river for 5 months. However, the CEA has requested Government of Orissa to allow drawal of water from Hirakud reservoir only. In Chhattisgarh, a site located near villages Salka and Khamera in district Sarguja has been confirmed by the State Government. However, the approval for water allocation for the Proposed UMPP has not yet been provided by the government of Chhattisgarh. In Tamil Nadu, a site in Cheyyur village in Kanchipuram district, along with site for development of a captive port near Paramankeni village, has been finalized and approved by the State Government. Site investigation work has been initiated by the Special Purpose Vehicle (SPV). In Maharashtra, the State Government has recently indicated a site near Munge village in Devgarh Taluka in Sindhudurg District along with a captive port near Achra creek. In Karnataka, a suitable site has not been identified.

(c) Full benefits of these projects are expected in the 12th Plan. Power Purchase Agreements (PPAs) have been signed in respect of three of the projects i.e. Sasan, Mundra and Krishnapatnam, where the bidding process has been completed and the projects awarded to the identified developers. However, as per the PPA, the developers have an option to advance the commissioning schedule. The revised PPA has been signed in respect of Sasan and Mundra UMPP. According to the revised PPA, two units each of Sasan (2x660 MW) and Mundra (2x800 MW) UMPPs will come in 11th Plan; the States to be served by these UMPPs are:

Sasan UMPP: Delhi, Uttar Pradesh, Uttarakhand, Punjab, Rajasthan, Haryana and Madhya Pradesh.

Mundra UMPP: Punjab, Rajasthan, Haryana, Gujarat and Maharashtra.

Electrification in Jharkhand

272. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

(a) whether there are any plans to energize more households in Jharkhand;

(b) if so, the details thereof;

(c) whether the Rural Electrification Corporation (REC) proposes to give any amount, as soft loan, to the Jharkhand Government, for this purpose; and

(d) whether there are any plans to provide at least one light point to all SC/ST households in the villages already energized?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): (a) and (b) Over 29.26 lakh household connections are to be released in 22 districts of Jharkhand wherein RGGVY projects are under implementation. District-wise details are given in the Statement (*See below*).

(c) 90% of the project cost under RGGVY is being released as capital subsidy, balance 10% of the project cost is given by REC as loan at a rate which is 0.5% less than the normal lending rate.

(d) RGGVY envisages electrification of all BPL households including eligible SC/ST households in Jharkhand. Under RGGVY rural BPL households are being provided one light point free of cost as per Kutir Jyoti norms. 22 RGGVY projects operational in Jharkhand provide coverage for release of over 16.92 lakhs BPL household connections in Jharkhand. District-wise details are given at Statement.

Statement

District-wise status of RGGVY Projects in Jharkhand as on 16-09-2008

Sl. No.	Name of the district	DPR Code	Date of Receipt of DPR	Date of Sanction of Projects Under Implementation	Sanctioned cost of U.I. Projects (in Rs. Lakhs)	Coverage Under the DPRs		
						Already Electrified	Un-Electrified	De-Electrified
1.	Bokaro	2013	5/31/2006	9/10/2006	5863.11	242	166	56
2.	Chatra	2003	6/27/2006	3/5/2008	14477.46	219	952	170
3.	Deoghar	2007	5/31/2006	9/21/2006	9699.36	760	1295	119
4.	Dhanbad	2012	5/31/2006	9/21/2006	6100.61	684	195	12
5.	Dumka	2011	7/18/2006	3/5/2008	19356.6	365	2253	48
6.	Garhwa	2001	5/31/2006	11/30/2006	10690.89	252	533	3
7.	Giridih	2006	6/5/2006	3/5/2008	20077.36	418	1478	480
8.	Godda	2008	7/18/2006	3/5/2008	12045.73	391	1168	64
9.	Gumla	2016	6/5/2006	12/23/2006	12049.66	121	461	323
10.	Hazaribag	2004	6/27/2006	3/5/2008	15156.09	750	670	51
11.	Jamtara	2019	5/31/2006	11/30/2006	8418.05	278	685	0
12.	Kodama	2005	5/31/2006	9/10/2006	5790.1	206	307	4
13.	Latehar	2020	2/13/2006	11/30/2006	9394.59	69	571	31
14.	Lohardaga	2015	10/23/2006	3/5/2008	5695.9	69	138	144
15.	Pakaur	2010	10/23/2006	3/5/2008	11834.86	144	902	82
16.	Palamu	2002	5/31/2006	11/30/2006	14384.86	425	893	250
17.	Pashchimi Singhbhum	2017	2/13/2006	11/30/2006	19900.53	215	825	293
18.	Purbi Singhbhum	2018	2/13/2006	11/30/2006	10785.14	660	630	207
19.	Ranchi	2014	7/3/2006	3/5/2008	21943.02	704	1109	177
20.	Sahibganj	2009	10/23/2006	3/5/2008	16906.81	183	943	181
21.	Saraikela Kharsawan	2021	2/13/2006	8/18/2006	8891.58	435	454	34
22.	Simdega	2022	6/5/2006	4/24/2007	8930.7	32	337	43
Total of All Districts					268392.38	7622	16965	2772

Note - The details of Sanctioned Cost (Col-6) and Infrastructure details (Col-15, 16 and 17) are given, for the Under Implementation Projects.

Coverage Under the DPRs				Name of Imple- menting Agency	No. of New 33 KV Sub- Stations (Capacity in MVA)	No. of Augmented 33 KV Sub- Stations (Capacity in MVA)	No. of DTs (Capacity in MVA)
No. of Hamlets Already Electrified	De-/Un- Electrified	No. of Connections to Rural Households (Including BPL)	No. of Connec- tions to BPL House holds				
935	2792	104563	39564	DVC	3 (15.75)	0 (0.0)	1182 (16.91)
654	6897	115385	84279	DVC	8 (28.35)	1 (3.15)	1829 (21.18)
1658	1604	61887	16363	NTPC	2 (30.0)	5 (25.0)	2376 (30.25)
1676	1160	110978	74089	DVC	2 (4.75)	4 (7.95)	786 (10.78)
87	1337	224455	193106	NTPC	2 (4.75)	4 (9.5)	3487 (41.02)
466	3543	152311	110607	JHSEB	10 (31.5)	0 (0.0)	2710 (35.84)
601	3706	235355	131143	DVC	5 (31.5)	5 (24.93)	3015 (47.18)
49	718	159481	130892	NTPC	4 (18.15)	0 (0.0)	2362 (28.0)
267	4029	129257	105666	DVC	7 (22.05)	3 (9.45)	1322 (16.82)
1648	4895	218914	125996	DVC	4 (29.45)	7 (27.6)	1890 (28.1)
409	1167	61134	32218	NTPC	2 (10.0)	4 (16.3)	1194 (18.99)
347	1359	52339	30554	DVC	4 (18.9)	0 (0.0)	795 (9.92)
171	4081	91460	78267	JHSEB	5 (9.55)	2 (3.2)	3039 (41.78)
118	725	54036	8186	NTPC	4 (18.3)	0 (0.0)	1078 (14.6)
0	1808	120047	14208	NTPC	3 (13.15)	6 (22.6)	2795 (38.63)
616	5635	196448	115068	JHSEB	4 (12.6)	4 (6.6)	2827 (36.84)
295	6654	190591	123481	JHSEB	10 (16.0)	3 (4.8)	5480 (77.0)
1119	1606	115477	70773	JHSEB	1 (1.6)	3 (4.8)	3145 (46.13)
1257	1814	173025	41083	NTPC	8 (27.95)	0 (0.0)	4447 (60.15)
337	1914	156042	20585	NTPC	7 (29.45)	0 (0.0)	4352 (59.77)
702	3141	119373	86250	JHSEB	3 (4.8)	3 (4.8)	3321 (47.03)
382	6050	83702	59419	DVC	5 (15.75)	1 (3.15)	1175 (14.84)
13794	66635	2926260	1691797		103 (394.30)	55 (173.83)	54607 (741.76)